

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3301

ANSWERED ON:11.02.2014

INTEGRATED PROGRAMME FOR OLD AGED PERSONS

Karunakaran Shri P.;Singh Rajkumari Ratna;Singh Shri Ravneet

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether the Union Government has received proposals from the State Governments including Maharashtra under the Integrated Programme for Old/Aged Persons and the Scheme for Prevention of Alcoholism and Drug Abuse during each of the last three years and the current year;

(b) if so, the details and present status thereof along with the funds sanctioned/ released during the above period, State-wise;

(c) whether some funds are yet to be released by the Government; and

(d) if so, the time by which the remaining amount is likely to be released by the Government?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

(a) & (b) Yes Sir. Statements showing State-wise amount of grant-in-aid released during the last three years and current year under the Scheme of Integrated Programme for Older Persons (IPOP) and the Scheme of Assistance for Prevention of Alcoholism and Substance(Drugs) Abuse is Annexure- 1 & II

(c) & (d) Release of funds is a continuous ongoing process. Proposal recommended by the respective State Government Grants-in-aid Committee are processed for releasing grants as per the norms and guidelines of the relevant Schemes, subject to the completeness of proposals in all respects and availability of funds etc.